

HON'BLE HIGH COURT OF UTTARAKHAND AT NAINITAL


OFFICE MEMORANDUM

SUB: LISTING OF MATTERS FIXED FOR 30.03.2021

NO. 19 /UHC/LISTING/2021, DATED 25.03.2021

On the subject above, I am directed to inform that Hon'ble the Chief Justice has been pleased to direct that matters fixed for 30.03.2021 (Tuesday), which has now been declared as Holiday for the Hon'ble High Court *vide* Hon'ble Court Notification No. 43/UHC/Stationery/2021 dated 24.03.2021, will be listed before the respective Benches on the following working day of the Hon'ble Court, *i.e.* 31.03.2021 (Wednesday).

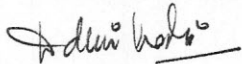
By Orders of Hon'ble the Chief Justice


Registrar (Judicial)

No. 1595 /UHC/Listing/2021, Dated 25.03.2021

Copy to following for information and needful-

1. P.P.S. to Hon'ble the Chief Justice for placing a copy before His Lordship.
2. All the P.S. to the Hon'ble Judges for placing a copy before Their Lordship.
3. Advocate General, Uttarakhand.
4. P.S. to the Registrar General.
5. Chief Standing Counsel/Government Advocate, Uttarakhand.
6. Assistant Solicitor General for Government of India at Nainital.
7. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
8. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
9. All the Registrars/JRs/DRs/ARs of the High Court.



10. All the Judicial Sections of the High Court.
11. Head Bench Secretary and all the Bench Secretaries.
12. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish this Office Order/Notice in the official website of the High Court.
13. Guard file/Notice Board.

A. K. Mishra

Registrar (Judicial) 25.03.2021